

**LOK SABHA**

**UNSTARRED QUESTION No.4911  
TO BE ANSWERED ON FRIDAY, MARCH 31, 2017/CHAITRA 10, 1939 (SAKA)**

**INFRASTRUCTURE SECTOR**

**4911. SHRI CHANDRAKANT KHAIRE**

**Will the Minister of FINANCE be pleased to state:**

- whether the Government has fixed the target to increase the growth rate of domestic product in the infrastructure industry in the country;*
- if so, the details thereof including the investment made so far in the infrastructure industry vis-a-vis the target fixed in this regard;*
- the percentage of increase in indigenous production in infrastructure industry during the last financial year; and*
- the reaction of the Government towards the said percentage of growth rate?*

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)**

**(a) to (d) :** As per the CRISIL-ASSOCHAM Report, 2016 on Building a New India, the funding requirement to build India's infrastructure is estimated at Rs. 43 lakh crore over the next 5 years. As per the 374<sup>th</sup> Flash Report on Central Sector Projects (for projects of cost Rs 150 crore and above) of Ministry of Statistics and Programme Implementation, details of the on-going central sector infrastructure projects are given below:-

<b>Sr No</b>	<b>Period</b>	<b>Total no. of projects</b>	<b>Sanctioned cost (Rs in Crore)</b>
1	As on 31.03.2014	710	9,24,307.04
2	As on 31.03.2015	751	10,28,235.95
3	As on 31.03.2016	1076	12,38,517.07
4	As on 31.12.2016	1186	14,60,099.70

The Gross Capital Formation in Infrastructure Sector comprising electricity, gas, water supply, other utility services, construction, transport (railways, air, road), storage, and communication & broadcasting services has recorded an annual growth of 14.49% during FY 2015-16 at constant (2011-12) prices.

Government has taken various steps to enhance investment in infrastructure sector including launching of innovative financial vehicles such as Infrastructure Debt Funds (IDFs), Real Estate Investment Trusts (REITs)/Infrastructure Investment Trust (InVITs), National Infrastructure Investment Fund (NIIF), laying down a framework for municipal bonds, allowing complete pass through of income tax to securitization trusts including trusts of Asset Reconstruction Companies (ARCs), bringing in 5/25 Scheme to extend long tenor loans to infrastructure projects, take-out finance, flexible structuring etc. Various steps to ensure timely completion of projects have also been taken such as rigorous project appraisal, online computerized monitoring system (OCMS) for better monitoring, setting up of standing committees in the Ministries for fixation of responsibilities, and setting up of Central Sector Project Coordination Committees (CSPCCs) in states under Chief Secretaries for removal of bottlenecks and for facilitating speedy implementation of major projects.

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